

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1796

ANSWERED ON:22.08.2012

DEBT WAIVER

Reddy Shri Anantha Venkatarami;Siricilla Shri Rajaiah

Will the Minister of FINANCE be pleased to state:

- (a) the action taken by the Government on the request of the Andhra Pradesh Government for the release of debt waiver of Rs. 703.08 crore for the year 2008-09 and Rs. 219.85 crore for the year 2005-06;
- (b) whether the Government of Andhra Pradesh has complied with all the essential conditions; and
- (c) if so, the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c): The request of the Government of Andhra Pradesh for debt waiver of Rs.703.08 crore for 2008-09 and balance debt waiver of Rs. 219.85 crore for 2005-06, was not found to be tenable, as the State had not fulfilled all the essential conditions, under the Debt Consolidation and Relief Facility.